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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 1059/2019 in CP No. 179/241HDB/2019
NAME OF THE COMPANY	Aurella Laterite Pvt Ltd
NAME OF THE PETITIONER(S)	Shoban Babu Sagina
NAME OF THE RESPONDENT(S)	Aurella Laterite Pvt Ltd & 3 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER


Learned counsel for the petitioner appeared through videoconference.

Learned counsel for respondent appeared through videoconference.

Main matter and IA NO.1059/20 can be taken up together. Mean time parties are directed to complete the pleadings by exchanging interse.

Matter stands adjourned for hearing on 26.08.2021.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)